

TO BE PUBLISHED IN PART II SECTION 3(i) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 25th July 1984

NOTIFICATION  
(INCOME-TAX)

No. 5909 (F.No.197/42/84-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Veda Rakshana Nidhi Trust, Madras" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1986-87.

*sdh*  
( R. K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

- MCC*
1. The Executive Trustee, Veda Rakshana Nidhi Trust (Regd.), No.2, "Sreyus", VI Main Road, Madras-600061.
  2. The Commissioner of Income-tax, Tamil Nadu-V, Madras, with ref. to his letter C.No.2039-A(12)/83-84/TN/V dated 29.3.1984.
  3. All Commissioners of Income-tax.
  4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
  5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
  6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
  7. Comptroller & Auditor General of India, New Delhi (20 copies).
  8. Bulletin Section of Dte. of Ins.(R&PR), New Delhi (5 copies).
  9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
  10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

*Ats Ram*  
( ATMA RAM )  
SECTION OFFICER  
I.T.(AI) SECTION

भारत के राजपत्र के भाग 11, खण्ड 3(11) में प्रकाशनाधीन

भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग

नई दिल्ली, दिनांक 25 जुलाई 1984

अधीनस्थना  
(आयकर)

सं० 6909 [सं० 197/42/84-आयकर (नि०-1)] : आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 के खण्ड (23ग) के उप-खण्ड (1V) द्वारा प्रस्तुत शक्तियों का प्रयोग करते हुए, केंद्रीय सरकार, इतद्वारा उक्त धारा के प्रयोजनार्थ, "वेव रक्षण निधि ट्रस्ट, महाराष्ट्र" को हर निर्धारण वर्ष 1984-85 से 1986-87 के अंतर्गत आने वाली आयों के लिए अधिसूचित करती है ।

25  
( आर०के० तिवारी )  
कार्य सचिव, भारत सरकार

सेवा में,

प्रबंधक,  
भारत सरकार भवन,  
रिंग रोड, मायापुरी औद्योगिक क्षेत्र,  
(राजोदारी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि सीजी पाठानुसार प्रेषित ।

\* शर्मा \*